

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 77 of 2011 in
D.F.R. No. 1888 of 2009

Dated : 13th July, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

M/s Awadh Wood Products Appellant (s)

Versus

U.P.P.C.L & Ors. ...Respondent (s)

Counsel for Appellant (s) : Mr. Arvind Kumar
Counsel for Respondent (s): Mr. Pradeep Misra for R.1 & R.2

ORDER

Mr. Pradeep Misra, the learned counsel appearing for Respondent Nos. 1 and 2 seeks some time to file the reply.

Post the matter on **04.08.2011**. In the meantime, the learned counsel for the Respondent is directed to file the reply after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS